

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1420**  
ANSWERED ON 19 DECEMBER, 2022

**Kerosene at subsidised rate**

1420 Shri K.C. Venugopal:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government is ready to consider fishermen's plea to resume the supply of kerosene at subsidised rate;
- (b) if not, the reasons therefor;
- (c) whether Government is aware that the non-subsidised kerosene supplied through PDS is insufficient to meet the demand of fishermen who use outboard motor boats;
- (d) if so, whether Government is ready to increase the allocation of non-subsidised kerosene to States like Kerala for fishing purpose; and
- (e) the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)

(a) to (e): Government makes allocation of Public Distribution System (PDS) Kerosene for cooking and lighting purpose only. Effective 1 March, 2020, the retail selling price of PDS Kerosene is being maintained at NIL under-recovery level on pan India basis.

Government vide order dated 21st August 2012, has empowered States/ UTs to draw an allocation of one month's quota of PDS Kerosene at Non-Subsidized rates during each financial year for special needs such as natural calamities, religious functions, fisheries, various yatras etc. Annual allocation of Non-Subsidised PDS Kerosene is done by Petroleum Planning & Analysis Cell (PPAC) in the beginning of each financial year. States/UTs may seek further additional allocation after exhausting available quota.

Considering the request of Government of Kerala, in addition to already allocated quota of 2160 KL, additional allocation of Non-Subsidized PDS Kerosene has been done, making an overall allocation of 7160 KL of Non-Subsidized PDS Kerosene for year 2022-23.